

present. Shri Sanjeev Arora to move for leave to introduce the Prevention of Black Magic, Witch-Hunting and Superstitious Practices Bill, 2024.

The Prevention of Black Magic, Witch-Hunting and Superstitious Practices Bill, 2024

SHRI SANJEEV ARORA (Punjab): Sir, I move for leave to introduce a Bill to provide for the prohibition, prevention, and eradication of black magic, witch-hunting and superstitious practices, and to protect individuals from exploitation and harm caused by such practices with harsh penalties and strict enforcement mechanisms and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI SANJEEV ARORA: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI P. WILSON): The Bharatiya Nyaya Sanhita (Amendment) Bill, 2024 — Shri Prakash Chik Baraik; not present. Shri Imran Pratapgarhi to move for leave to introduce the Private Universities (Prevention of Sale of Degrees) Bill, 2024.

The Private Universities (Prevention of Sale of Degrees) Bill, 2024

श्री इमरान प्रतापगढ़ी (महाराष्ट्र) : महोदय, मैं प्रस्ताव करता हूँ कि निजी विश्वविद्यालयों द्वारा डिग्रियों की बिक्री का निवारण करने और उच्चतर शिक्षा में शैक्षिक मानकों, सत्यनिष्ठा और जवाबदेही को बनाए रखना सुनिश्चित करने, और तत्संसक्त या उसके आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

SHRI IMRAN PRATAPGARHI: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI P. WILSON): Shrimati Sagarika Ghose to move for leave to introduce the Constitution (Amendment) Bill, 2024 (Amendment of the Seventh Schedule).

The Constitution (Amendment) Bill, 2024 (amendment of the Seventh Schedule)

SHRIMATI SAGARIKA GHOSE (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRIMATI SAGARIKA GHOSE: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI P. WILSON): The Airline Passengers' Rights Bill, 2024 — Shrimati Priyanka Chaturvedi; not present. The Employees' Wellbeing Bill, 2025 — Shrimati Priyanka Chaturvedi; not present. The Regulation of Animal Breeding Bill, 2025 — Shrimati Priyanka Chaturvedi; not present. The National Commission for Welfare of Sugarcane Farmers and Workers Bill, 2024 — Shri Iranna Kadadi; not present. The National Food Security (Amendment) Bill, 2024 — Shri Iranna Kadadi; not present. The Child and Adolescent Labour (Prohibition and Regulation) Amendment Bill, 2024 -- Shri Iranna Kadadi; not present. Now, Shri Sanjay Seth to move for leave to introduce the Rainwater Harvesting in Government Establishments and Schools Bill, 2024.

Rainwater Harvesting in Government Establishments and Schools Bill, 2024

श्री संजय सेठ (उत्तर प्रदेश) : महोदय, मैं प्रस्ताव करता हूँ कि जल संरक्षण के संवर्धन, जल की कमी की चुनौतियों को दूर करने के लिए सरकारी स्थापनों और विद्यालयों में वर्षाजल के अनिवार्य संचयन तथा तत्संसक्त विषयों या उसके आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

(THE VICE-CHAIRPERSON, SHRIMATI SANGEETA YADAV, in the Chair)

श्री संजय सेठ : महोदया, मैं विधेयक को पुरःस्थापित भी करता हूँ।

Compulsory Self-Defence Training in Educational Institutions Bill, 2024

श्री संजय सेठ (उत्तर प्रदेश) : महोदया, मैं प्रस्ताव करता हूँ कि सभी शैक्षणिक संस्थानों में राष्ट्र के युवाओं को आत्मरक्षा के लिए तैयार करने तथा छात्र सुरक्षा बढ़ाने, व्यक्तिगत सशक्तिकरण को बढ़ावा देने तथा सहायक शैक्षिक वातावरण का संवर्धन करने के लिए एक सक्रिय उपाय के रूप में अनिवार्य आत्मरक्षा प्रशिक्षण प्रदान करने तथा तत्संसक्त और उसके आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।